

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.212/241//HDB/2017
NAME OF THE COMPANY	Vinayaka Cotton Mills Pvt Ltd
NAME OF THE PETITIONER(S)	M Ramakishan rao & 7 Others
NAME OF THE RESPONDENT(S)	Vinayaka cotton Mills Pvt ltd & 17 others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Ravindra	Advocate	ravi.kam/241@gmail.com	Ane

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A. Ravindra, Learned Counsel for the Petitioner. He requested time as the issue in question is under discussion for settlement. Post the case on 21.12.2017.

Member (T)

Member (J)

bm